

F.No. J-11017/11/2015-Judl. (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 16th December, 2016

ORDER

In continuation of this Department's Order No. 36(6)/2014-Judl. dated 07.11.2014 & dated 30.12.2014, Order No. J-11017/11/2015-Judl. dated 30.12.2015, Order No. J-11017/13/2016-Judl. (Part-6) dated 28.10.2016 regarding engagement of Central Govt. Standing Counsel for Delhi High Court & Order No. J-11017/11/2015-Judl. dated 27/28.07.2016 & 07.10.2016 extending the term of twenty Central Government Standing Counsel engaged for the Delhi High Court as occurring in the Order No. 36(6)/2014-Judl. dated 21.07.2014 & 23.07.2014, the President is pleased to extend the term of all the twenty five Central Government Standing Counsel whose names are occurring in the aforesaid orders & detailed in the table below from the date of expiry of their respective term as mentioned in the aforesaid orders, uniformly till 31st December 2019 or until further orders, whichever is earlier.

Delhi High Court
Central Government Standing Counsel

Sr. No.	Name of CGSC	Address & Mobile No.
1.	Ms. Shiva Laxmi	C-70, Nizamudin East, New Delhi. Mob: 9818054806 Email: singh.shivalakshmi@gmail.com
2.	Shri Rakesh Kumar	254, First Floor, opp. Navinta, Near Dev Samaj School, Sukhdev Vihar, New Delhi-25 Mob: 9810635888
3.	Ms. Bharthi Raju	216, New Lawyer's Chambers, Bhagwan Dass Road, New Delhi-1 Mob: 9868895906
4.	Shri Anil Soni	C/o eg. Communications, 5, Todermal Lane, Bengali Market, New Delhi-110001. Mob: 9312224805 Tel: 011-27429287



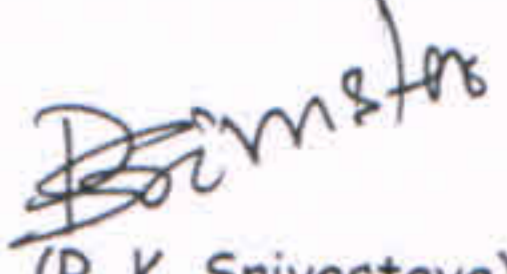
5.	Shri Ajay Dignpaul	Lawyers Chamber No. 138-139, Patiala House Court, New Delhi-110001. Mob: 9811157265 Tel: 011-23382949
6.	Shri Ripu Daman Singh Bhardwaj	B-45, Retreat Apartments, 20, I. P. Extension, Patparganj, Delhi-110093. Mob: 9818030700 Tel: 011-23942811
7.	Mrs. Suparna Srivastava	B-267, Greater Kailash-I, New Delhi-110048 Mob: 9810235164 Tel: 011-29230764
8.	Shri Vivek Goyal	E-317, Greater Kailash-I, Delhi-110048 Mob: 9810373320 Tel: 011-41630745
9.	Shri Arun Bhardwaj	I-8, L. G. F., Jungpura Extension, New Delhi-110014. Mob: 9810109681 Tel: 011-24310708
10.	Shri Vikas Mahajan	B-41, Jangpura Extension, New Delhi-110014. Mob: 9810196050 Tel: 011-43506955
11.	Shri Abhay Prakash Sahay	C-6/149, Saraswati Kunj Apartment, I. P. Extension, Delhi-110092 Mob: 9810437458, 9213430885
12.	Shri Anurag Ahluwalia	A-46, LGF, Defence Colony, New Delhi. Mob: 9811418995 Tel: 011-43515752
13.	Shri Kirtiman Singh	4/23 b, Jungpura B, LGF, New Delhi-110014. Mob: 9811700872 Tel: 011-24370872
14.	Shri Manish Mohan	28, Lawyers Chamber, Supreme Court of India, New Delhi-110001 Mob: 9999910115 Tel: 011-43050877
15.	Shri Dev Prakash Bhardwaj	A-64, LGF, Nizamuddin East, New Delhi-110013. Mob: 9810118825 Tel: 011-41613434
16.	Ms. Monika Arora	B-100, 1 st Floor, Shivalik, Malviya Nagar, New Delhi-110017. Mob: 9810246300
17.	Shri Rajesh Kumar Gogna	8, Todar Mal Lane, Bengali Market, New Delhi-110001. Mob: 991122225 Tel: 23718929



18.	Shri Bhagvan Swarup Shukla	Aggarwal Law Associates, 34, Babar Lane, 1 st Floor, Bengali Market, New Delhi-110091. Mob: 9910483635 Tel: 011-233554330
19.	Shri Vikram Jetly	A-403, Defence Colony, New Delhi-110024. Mob: 9811157321 Tel: 011-24336724, 24330587
20.	Shri Sanjeev Narula	G-9, LGF, Jangpura Extension, New Delhi-110014. Mob: 9810274452, 9999443544 Tel: 011-24317268
21.	Shri Amit Mahajan	A-27, Defence Colony, New Delhi-110024 Mob: 9811191920 Tel: 011-41555704, 41555705
22.	Shri Akshay Makhija	5, Lawyers Chambers, Delhi High Court, Sher Shah Road, New Delhi-110003. Mob: 9810079901 Tel: 011-23381444
23.	Shri Jasmeet Singh	M-62, Greater Kailash-1, New Delhi-110048 Tel: 011-41633423, 29234696
24.	Shri Ravi Prakash	56, New Deluxe Apartments, Sector-9, Rohini, Delhi-110085. Mob: 9810529222
25.	Shri Gaurang Kanth	A-9, Nizamuddin East, New Delhi-13. Mob: 9810810005. Tel: 011-24359593/94/97 Email: gaurang@kanthcorp.com


2. The engagement/empanelment of aforesaid counsel will be governed by the terms & conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014-Judl. dated 01.10.2015 & instructions issued subsequently through OMs. These OMs are available on the website of this Ministry i.e. www.lawmin.nic.in under Department of Legal affairs & in the link "Circulars pertaining to litigation".

2. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Advisor

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/
All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors Generals.
3. The Registrar, Delhi High Court.
4. The Incharge, Litigation (High Court) Section, Delhi High Court.
5. The Registrar, CAT (PB), New Delhi.
6. The Incharge, Litigation (CAT) Section.
7. Cash (LA) Section, w.r.t. payment of retainer fee to the aforesaid CGSCs for the
period as extended above.
8. The Pay & Account Office, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the
website of this Department.
11. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)

Section Officer (Judicial Section)